

ORDER-SHEET FOR MAGISTRATE'S RECORDS

DISTRICT: SONITPUR
IN THE COURT OF NAZRANA P. REHMAN, SDJM(S) Sonitpur, Tezpur.
MR Case No. 04/2019

Swapna Devi -Versus- Babul Nath

Date	Order	Signature
05.09.2022	<p>The petitioner is absent without any steps. Opposite party is present.</p> <p>On perusal of the case record, it appears that the petitioner is absent without any steps since 12.02.2021 i.e. since last 14 dates.</p> <p>Hence, on consideration of the above, it transpires that the aggrieved is not willing to proceed with the case.</p> <p>Thus, in view of the above, let the case be filed.</p>	